

List of Stakeholders of Pinky Shipyards Private Limited													
Claims received from Stakeholders as on January 12, 2020													
II (A) OPERATIONAL CREDITORS - FORM C													
OPERATIONAL CREDITORS-Contractors/ Suppliers/Consultants - FORM C Received													
The Public Announcement called for submission of proof of claims from Operational Creditors in FORM C as stipulated in Regulation 17. Till 12.01.2020 the undersigned Liquidator has not received any claims from the Operational Creditors of the Corporate Debtor.													
Sr. no.	Details of the Stakeholders			Claimant (Secured/unsecured/contingent)	Amount Of Claim Received (Rs.)			Amount Of Claim Admitted (Rs.)			Proofs Admitted or Rejected In Part, and the Proofs Wholly Rejected	Whether Security Interest Relinquished	Details of Security Interest
	Name	Address	Email Id		Date of Claim	Principal (a)	Interest (b)	Total (a+b)	Principal (a)	Interest (b)			
A.	Operational Creditors												
1	Mormugoa Port Trust	Mormugoa Port Trust, Main administrative office Bldg. Headland Sada, Vasco Da Gama, Goa - 403 804	ce.mgpt@gmail.com jirage@rediffmail.com singhal.mpt@gmail.com	Unsecured	09-01-2020	2,82,90,568.00	33,87,352.00	3,16,77,919.00	2,82,90,568.00	33,87,352.00	3,16,77,919.00	Fully admitted	-
2	Godwin Ship Repairs (Refer Note - 1)	H. No. 184, Mangor Hill, Vasco Da Gama, Goa - 403 802	bulugod@yahoo.co.in	Unsecured	22.12.2020	25,79,437.00	80,54,236.00	1,06,33,673.00	Nil	Nil	Nil	Not Admitted	-
3	Employees State Insurance Corporation (Refer Note - 1)	Recovery Officer, Office of the Recovery Officer (Regional Office), Employees State Insurance Corporation, Ministry of Labour & Employment, Government of India, Panchdeep Bhavan, EDC Plot No. 23, Patto, Panaji, Goa - 403 001	rd-go@esic.nic.in	Unsecured	31-12-2020	1,63,136.00	-	1,63,136.00	Nil	Nil	Nil	Not Admitted	-
Total						3,10,33,141.00	1,14,41,588.00	4,24,74,728.00	2,82,90,568.00	33,87,352.00	3,16,77,919.00		
III (B) Workmen / Employees - FORM E Received													
Employee- Form E													
The Public Announcement called for submission of proof of claims from Employees in FORM E as stipulated in Regulation 19. Till 12.01.2020 the undersigned Liquidator has not received any proof of claim from the Employees of the Corporate Debtor.													
IV (C) Workmen- Form E													
The Public Announcement called for submission of proof of claims from Workmen in FORM E as stipulated in Regulation 19. Till 12.01.2020 the undersigned Liquidator has not received any proof of claim from the Employees of the Corporate Debtor.													

